

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
YAVATMAL.

Outward No. 4461/2021
District Court, Yavatmal
Date 18.06.2021

ORDER NO.B-4(8)/ADMN/388/2021, DATED : 18-06-2021.

In order to fill-in the vacant post of Registrar, District Court, Yavatmal, The Principal District and Sessions Judge , Yavatmal is pleased to pass the following order of promotion, transfer and posting of the official.

Shri D. D. Malkar, Superintendent attached to the Court of Civil Judge (Sr. Dn.), Yavatmal is promoted to the post of Registrar and posted as such in the District Court, Yavatmal in the vacant post of Shri V. K. Tambekar, Retired.

This Order shall take effect from 19-06-2021 F. N.

Shri D. D. Malkar, Superintendent, shall handover and take over the detailed charge of his post and submit detailed charge report to this office within 15 days.

The post of Shri Shri D. D. Malkar, Superintendent attached to the Court of Civil Judge (Sr. Dn.), Yavatmal is kept vacant until further order.

The official under order of promotion is at liberty to exercise option for fixation of his pay in the promotional post within one month from the date of taking over the charge of his new posting .

K.R.Pethkar
18.6.2021
(K.R.Pethkar)
Principal District Judge,
Yavatmal.

Copy forwarded with compliments to :-

- 1) The Civil Judge (Sr. Dn.), Yavatmal.
- 2) The Registrar, District Court, Yavatmal,
- 3) The Court Manager, District Court, Yavatmal,
- 4) The Superintendent (Admn)/(C&F)/(Judl), District Court, Yavatmal,
for information and necessary action.

.. By Order.

[Signature]
Registrar,
District Court, Yavatmal.